

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2567  
ANSWERED ON:16.03.2007  
WASTE MANAGEMENT IN CITIES  
Dutt Smt. Priya Sunil;Meghwal Shri Kailash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

:

- (a) whether the Government is aware that waste management in cities has become a major problem ;
- (b) if so, the steps taken by the Government in this regard ;
- (c) whether a national policy in respect of waste management is being planned; and
- (d) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): Yes, Sir. Waste management including Municipal Solid Waste Management is a State subject and it is the responsibility of the State Government/Urban Local Bodies to provide adequate waste management facilities in urban areas of the country. However, considering the pathetic situation of solid waste management practices being adopted by urban local bodies in the country and to provide technical and financial assistance to the urban local bodies for management of municipal solid waste in a scientific and hygienic manner, Govt. of India have initiated various steps listed at Annexure.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ. NO. 2567 FOR 16.3.2007.

The Ministry of Environment & Forests, Government of India, has notified the `Municipal Solid Waste (Management and Handling) Rules, 2000` which has specific directives to the urban local bodies, District Administrations and the Urban Development Department of the State Governments for proper and scientific management of municipal solid waste.

The Ministry of Urban Development has published a Manual on Municipal Solid Waste Management in May, 2000 to assist ULBs in management of municipal solid waste. The Manual provides detailed guidelines / methodology for planning, designing, executing and operation & maintenance of solid waste management schemes. It also provides comprehensive guidelines for processing, treatment and disposal and resource recovery

(compost/energy) from municipal waste.

Pursuant to the recommendations of the Committee on Solid Waste Management for Class-I cities constituted by the Hon`ble Supreme Court of India, the Government of India, Ministry of Urban Development constituted a Technology Advisory Group on Solid Waste Management in August, 1999 for a period of five years and later reconstituted the Committee in January, 2002. The Committee finalized its report and the Ministry has published the same in May,2005.

Pursuant to the directions of the Hon`ble Supreme Court of India, Ministry of Urban Development had set up a Task Force in March, 2003 to prepare policy, strategy and action plan for promoting `Integrated Plant Nutrient Management` using City Compost along with chemical fertilizers in the area of agriculture, horticulture, plantation crops, forestry, and create market demand & supply mechanism for city compost within 50 km radius of all urban local bodies and their compost plants. The report has been finalized by the Committee and accepted by the Hon`ble Supreme Court of India in September, 2006 with a direction to follow the recommendations of the Committee.

The Ministry has formulated a Scheme on `Municipal Solid Waste Management in all 423 Class-I cities and other State Capitals` as per 2001 census` seeking grant from 12th Finance Commission. The 12th Finance Commission has devolved Rs.2500 crores during 2005-06 for providing appropriate Solid Waste Management system in all Class I cities in the country which will be implemented over a period of 5 years starting from 1st April, 2005 to 31st March, 2010.

The Ministry has also launched two programmes i.e. Jawaharlal Nehru National Urban Renewal Mission (JNNURM ) and Urban Infrastructure Development Scheme for Small & Medium Towns

(UIDSSMT) with a view to provide infrastructure facilities in all the urban areas of the country including solid waste management projects with a reform oriented agenda.

